

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

CP/CA. No. (IB)-230(PB)/2017

**IN THE MATTER OF:**

**M/s IDBI Capital Markets & Securities Ltd. .... APPLICANT / PETITIONER**  
**Vs**  
**M/s Goenka Diamond & Jewels Limited .... RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 04.09.2017**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**DEEPA KRISHAN**  
**Hon'ble Member (Technical)**

**For the APPLICANT / PETITIONER :-** Mr. Ashish Virmani, Advocate  
Mr. Priyank Mangal, Advocate

**For the RESPONDENT :-** Mr. Sameer Dawar, Advocate

**ORDER**

Learned Counsel for the petitioner requests for withdrawal of the petition.

Dismissed as withdrawn.

— Sd —

**(CHIEF JUSTICE M. M. KUMAR)**  
**PRESIDENT**

Sd-

**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**